



SCHEDULE II

FORM C

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

Date: 20.07.2026

To

SRI DAULAT RAM JAIN

REG. NO. IBBI/IPE-0156/IPA-1/2023-24/50062

The Interim Resolution Professional / Resolution Professional of

M/S AARYA INDUSTRIAL PRODUCTS PVT LTD

Crescent Tower, 229, A.J.C Bose Road, Kolkata - 700020.

From

COMMISSIONER OF COMMERCIAL TAXES, WEST BENGAL,
14, BELIAGHATA ROAD, KOLKATA-700015.

Subject: Submission of proof of claim in respect of the liquidation of M/S AARYA INDUSTRIAL PRODUCTS PVT LTD under the Insolvency and Bankruptcy Code, 2016.

20 JUL 2026

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তার

স্থান..... প্রেরতার নাম..... Santanu De

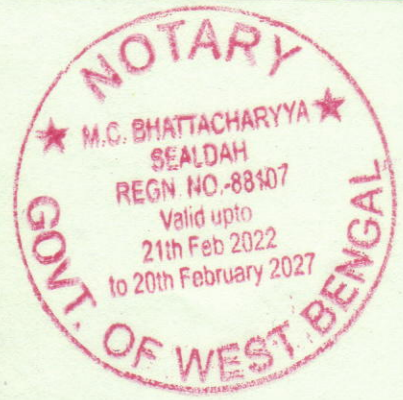
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এ ডি এস আর. অফিস চাকদহ, নদীয়া

Hooghly Pin-712136.

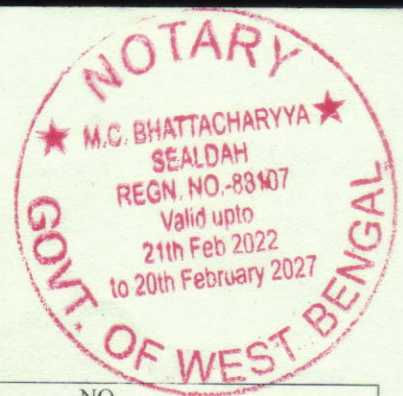


Madam/Sir,

I, Santanu De, Deputy Commissioner of Commercial Taxes, Bhabanipur Charge, on behalf of The Commissioner, Commercial Taxes, Government of West Bengal, hereby submit this proof of claim in respect of the corporate insolvency resolution process in the case of M/s AARYA INDUSTRIAL PRODUCTS PVT LTD, a registered dealer of the Bhabanipur Charge holding CIN U67120WB1996PTC079800 & VAT Regn. No. 19432331071. The details for the same are set out below:

1.	NAME OF OPERATIONAL CREDITOR (If AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	COMMISSIONER OF COMMERCIAL TAXES, WEST BENGAL,14,BELIAGHATA ROAD, KOLKATA-700015
2.	ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	OFFICE OF THE CHARGE OFFICER, BHABANIPUR CHARGE, ROOM NO. 605, 6 TH FLOOR, 1 ST BUILDING, 14,BELIAGHATA ROAD, KOLKATA- 700015. EMAIL : SANTANU.DE@WBCOMTAX.GOV.IN
3.	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM	PRINCIPAL :Rs. 32383961 INTEREST, :Rs. 1090299 PENALTY, FEE TOTAL CLAIM :Rs. 33474260
4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	DEMAND NOTICE IN FORM-27 & FORM 4V IN ASSESSMENT, AUDIT & SPECIAL AUDIT FOR THE PERIOD OF 2007-08 TO 2013-14 UNDER WEST BENGAL VALUE ADDED TAX ACT'2003 & CENTRAL SALES TAX ACT'1956.
5.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OF SUIT OR ARBITRATION PROCEEDINGS	NO
6.	DETAILS OF HOW AND WHEN DEBT INCURRED	DEMAND RAISED IN FORM-27 & FORM-4VIN ASSESSMENT, AUDIT & SPECIAL AUDIT FOR THE PERIOD OF 2007-08 TO 2013-14 UNDER WEST BENGAL VALUE ADDED TAX ACT'2003 & CENTRAL SALES TAX ACT'1956.

20 JUL 2026



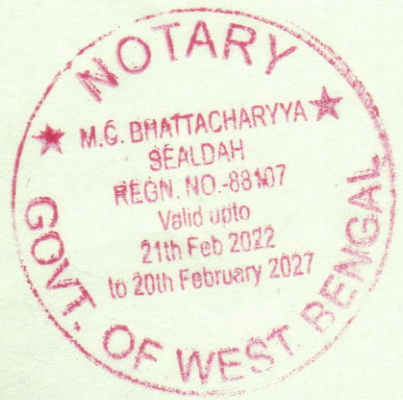
7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE OPERATIONAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NO
8.	DETAILS OF ANY RETENTION OF TITLE IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE DEBT REFERS OR ANY OTHER SECURITY	NO
8A.	WHETHER SECURITY INTEREST RELINQUISHED	NO
9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	NO
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE OPERATIONAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	1) DEMAND DRAFT DRAWN IN FAVOUR OF 'COMMISSIONER OF STATE TAX, WEST BENGAL' OR 2) THROUGH GOVERNMENT RECEIPT PORTAL SYSTEM (GRIPS); LINK : HTTPS://WWW.WBIFMS.GOV.IN/GRIPS/v2/#
11.	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	DEMAND NOTICE IN FORM-27 & FORM 4V AND/OR PRINTOUT FROM ASSESSED DUES MODULE UNDER IMPACT MODULE DATABASE IN ASSESSMENT, AUDIT & SPECIAL AUDIT FOR THE PERIOD OF 2007-08 TO 2013-14 UNDER WEST BENGAL VALUE ADDED TAX ACT'2003 & CENTRAL SALES TAX ACT'1956.

Signature of operational creditor or person authorised to act on his behalf *Santanu De*
(Please enclose the authority if this is being submitted on behalf of the operational creditor)

Name in BLOCK LETTERS	SRI SANTANU DE
Position with or in relation to creditor	Authorized Person (Deputy Commissioner of Revenue, State Tax)
Address of person signing	OFFICE OF THE CHARGE OFFICER, BHABANIPUR CHARGE, ROOM NO. 605, 6TH FLOOR, 1ST BUILDING, 14,BELIAGHATA ROAD, KOLKATA-700015.

*PAN, Passport, AADHAAR Card or the identity card issued by the Election Commission of India.

20 JUL 2026



AFFIDAVIT

I, Sri Santanu De, currently residing at Flat GF-3, MANGALA APPT, 1121, RUE-DE-CARNOT, BARABAZAR, CHANDANNAGAR, DT. HOOGHLY, WEST BENGAL-712136, do solemnly affirm and state as follows:

1. The above named corporate debtor was, at liquidation commencement date, that is, the 26th day of June 2025, and still is, justly and truly indebted to me on behalf of COMMISSIONER OF COMMERCIAL TAXES, WEST BENGAL, 14, BELIAGHATA ROAD, KOLKATA-700015, in the sum of RS. 33474260 (RUPEES THREE CRORE THIRTY FOUR LAKH SEVENTY FOUR THOUSAND TWO HUNDRED & SIXTY RUPEES ONLY).
2. In respect of my claim of the said sum or any part thereof, I have relied on and the documents specified below:
DEMAND NOTICE IN FORM-27 & FORM 4V AND/OR PRINTOUT FROM ASSESSED DUES MODULE UNDER IMPACT MODULE DATABASE IN ASSESSMENT, AUDIT & SPECIAL AUDIT FOR THE PERIOD OF 2007-08 TO 2013-14 UNDER WEST BENGAL VALUE ADDED TAX ACT'2003 & CENTRAL SALES TAX ACT'1956.
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief.
4. In respect of the said sum or any part thereof, I have not, nor have my partners or any of them, nor has any person, by my/our order, to my/our knowledge or belief, for my/ our use, had or received any manner of satisfaction or security whatsoever, save and except the following:

[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporatedebtor and the operational creditor which may be set-off against the claim.]

Solemnly, affirmed at Kolkata on20th day of July, 2026.

Before me,

Notary / Oath Commissioner

Santanu De
Deponent's signature

VERIFICATION

I, the Deponent hereinabove, do hereby verify and affirm that the contents of para 1 to 4 of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing material has been concealed there from. Verified at Kolkata on ...20th day of July, 2026.

Solemnly Affirmed &
Declared Before me
on Identification
ar
MADHU CHAND BHATTACHARYA
NOTARY
Regn. No.- 88/07

20 JUL 2026

Santanu De
Deponent's signature

Identified by me

SK
Advocate
SUBIR KR. MAJUMDAR
Advocate
E. No. W.B.-957/1985
Sealdah Court
a-700014